

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.621
CP-124/241-242/ND/2023
IA/312/2023, CA/324/2023 &
CA/325/2023

IN THE MATTER OF:

**Mr. Prabh Paul Parmar, Director ANP M/s. Atelier
and Associates Company Pvt. Ltd**

...APPLICANT

Vs

Mr. Pratap

...RESPONDENT

Section

U/s 241-242

**Order delivered on 08.05.2024
Hybrid Hearing (PHYSICAL & VC)**

Coram:

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant :Mr. Bhupender Pratap Singh Adv

ORDER

Due to paucity of time, matter is adjourned to **18.07.2024.**

**Sd/-
(Rahul Bhatnagar)
Member (T)**